

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No. 2618/97

MA No. 2617/97

(6)

New Delhi this the 21st day of January 1998

1. National Federation of Railway
Porters, Vendors and Bearers
(A Registered Union)
having its Regn. No. 1118 of 1966
through its General Secretary,
Shri Raghavendra Gumashta
having its Registered Office
at 7-Jantar Mantar Road,
New Delhi-110001.
2. Daya Ram,
S/o Shri Jhulai,
working as Commission Vendor
at Railway Station Varanasi Cantt
of Northern Railway.
3. Giriraj Tiwari,
S/o Shri Mahesh Tiwari,
working as Commission Vendor
at Railway Station Varansi Cantt
of Northern Railway.

...Applicants

(By Advocate Shri D.R. Garg)

-Versus-

1. Union of India through
its Secretary,
Ministry of Railways,
Rail Bhavan,
New Delhi.
2. Chairman,
Railway Board,
Rail Bhawan,
New Delhi.
3. General Manager (Commercial),
Northern Railway,
Baroda House,
New Delhi.

...Respondents

O R D E R (ORAL)

HON'BLE MR. K. MUTHUKUMAR, MEMBER (A):

Counsel for the applicants submits that the
applicants have made representations to the respondents for

(7)

redressal of their grievances. Counsel therefore prays that he may be allowed to withdraw this O.A.

2. Accordingly this O.A. is dismissed, as withdrawn.
No costs.

A. Vedavalli

(DR. A. VEDAVALLI)
MEMBER (J)


(K. MUTHUKUMAR)
MEMBER (A)

'Sanju'

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